

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 274 of 2014

Dated : 26th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**M/s National Energy Trading & Service Ltd. ... Appellant(s)
Versus
Tamil Nadu Generation & Distribution Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Rahul Balaji
Mr. Senthil Jagadeesan
Mr. Govind Manoharana

Counsel for the Respondent(s) ;

ORDER

Admit. Issue notice to the Respondents returnable on 18.12.2014. . Dasti service is permitted. Registry is also directed to issue notice to the respondents.

Post this matter on **18.12.2014.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

JS/SH